

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No.572/2018
in
OA No.2270/2018**

New Delhi, this the 23rd day of August, 2019

**Hon'ble Mr. S.N. Terdal, Member(J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

Babli
D/o Shri Dharam Pal
Age 37 years
Category-OBC
Applied for-TGT, Social Science
Female (10/10)
Roll No.1012043
R/o H. No.RZ-67, M Block, New Roshan Pura, Nazafgarh
Delhi – 110 043.

... Petitioner

(None)

Versus

1. Anil Kumar Singh
Chairman
Delhi Subordinate Service Selection Board
FC-18, Institutional Area, Karkardooma, Delhi – 110 092.
2. Saumya Gupta
Director
Directorate of Education
Govt. of NCT of Delhi
Old Delhi Secretariat Building, Timar Pur, Delhi – 110 054.

...Contemnors

(By Advocate : Mr. Anuj Kumar Sharma)

ORDER (ORAL)

Mr. S.N. Terdal, Member (J)

Heard.

The contemnors have filed compliance affidavit, enclosing therewith a speaking order dated 22.10.2019. In our opinion, there is substantial compliance of the Tribunal's order dated 01.06.2018. In view of the same, CP is closed and notices issued to the contemnors are discharged.

**(Pradeep Kumar)
Member (A)**

'anjali'

**(S.N. Terdal)
Member (J)**